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## STATEMENT

St. Name of complaints No. and date.	Name of Judicial Particulars of Action taken officer against whom the complaint was made  Whether the complainants were informed of the action taken
<ol> <li>Shri Sant Rani 13-10-1969.</li> <li>Shri Sant Ran 21-10-1969 .</li> </ol>	Shri P.L.Singhla, These complaints Shri M.S. Nagar, of corruption Sub-Judges. were related to orders passed Shri R.P. Singh, Sub-Judge. officers injudicial cases.  No. Subject to appeal, could not be gone into administratively.
3. Shri Sant Rar ( 29-11-1969	Shri D.C. Aggarwal, Rent Controller.
4. Shri Sant Ram 10-1-1970	Shri D.C. Aggarwal Rent Collector.
5. Shri Sant Ram	Shri Sadhu Ram Goel Addl, Judge Small Cause Court
6. Shri S.P. Lai 3-3-1970	Against judiciary from the trial court to the High Court.

## AMINESTY BY MAHARASHTRA GOVERNMENT I DURING GAMOHI CENTENARY YEAR

1599. SHRI r- IRANJAN VARMA: Will the PRIME MINISTER be pleased to state:

- (a) the numl er of life convicts who were released ir Maharashtra on the grant of State-Remis' on announced in connection with Gandl i Centenary Celebrations;
- (b) the sections under which the prisoners so r< leased were Subsequently convicted and retained in jails:
- (c) how much maximum and minimum actual sentence ;ach convict had undergone and how much remission each convict was granted;
- (d) how mary of the life-sentence prisoners, in who e cases the Government of Maharashtra h; d fixed actual imprisonment for specified pe riod and in which sentences were reduced by the grant of State-Remission, are till confined in jails, although they have aire idy undergone much longer sentences than the specified term of actual imprisonment; and

(e) when a decision is likely to be taken in this regard and the reasons' for which it is being delayed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (e) The required information is being collected and will be laid on the Table of the House on receipt.

## AIR TAXIES FOR SHORT DISTANCE

1600. SHRI M. K. MOHTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have any plans to start air taxies for short distance non-scheduled flights; and
  - (b) if So, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SNGH):

- (a) No, Sir.
- (b) Does not arise.

## **FOOD SUPPLIED ON INTERNAL AIR SERVICES** 1601. SHRI M. K. MOHTA:

SHRI LOKANATH MISRA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :